

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2408  
ANSWERED ON 03.08.2023

**Implementation of PMJVK**

2408. SHRI P. RAVINDHRANATH:

Will the Minister of MINORITY AFFAIRS be pleased to state the status of implementation of Pradhan Mantri Jan Vikas Karyakram (PMJVK) to provide better socio economic infrastructure facilities for the minority communities, particularly in the field of education, health and skill development, across the country during the last three financial years and the current financial year, State/UT-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administrations. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. As per the revised PMJVK guidelines, approval of new projects and release of funds has been linked to the progress of implementation of projects already

approved in the States, pace of expenditure, pending Utilisation Certificates (UCs), unspent balance available with the State Governments and geo-tagging of PMJVK assets.

During last three years and current financial year, a total of 8107 infrastructure units worth Rs. 3393.44 crore have been approved under PMJVK in the States/ UTs. These include 7432 units with total cost of Rs.946.44 crore in the education sector; 444 units with total cost of Rs.1955.59 crore in the health sector; and 20 units with total cost of Rs. 84.61 crore in the skill development sector. The details of the projects approved under PMJVK, State/ UT-wise are available on the website of the ministry [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

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